(b) the number of officials punished/chargesheeted for slackness in the discharge of their duties in this regard during the last three years, State-wise?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) *Vide* Order dated 9.6.1978, the States have been delegated powers to enforce the Essential Commodities Act, 1955. The State Governments/UTs have been enabled to impose stock limits on pulses and have been advised to undertake effective measures to enforce stock limits and conduct anti-hoarding operations under the Essential Commodities Act, 1955. The States conduct anti-hoarding operations. The number of officials punished/chargesheeted for slackness in the discharge of their duties in this regard is not maintained centrally.

## Production of sugar

2340. SHRI RAVI PRAKASH VERMA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether India is the world's largest consumer of sugar and the biggest producer of it after Brazil;
- (b) if so, whether various State Governments are trying to out-do each other in providing incentives to their sugarcane growers;
- (c) if so, whether India has been producing more sugar than it needs for the past five years, if so, the details thereof; and
- (d) whether Government is working on a multi-year plan to boost sugar export to deal with local over supply, if so, the details thereof?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) Yes, Sir.

- (b) State Government of several States namely: Telangana, Punjab, Karnataka, Uttar Pradesh and Tamil Nadu have been extending incentive in the form of financial assistance and/or purchase tax exemption to the cane growers in their respective States.
- (c) Yes, Sir. The production of sugar in the country for the last five sugar seasons has exceeded domestic consumption. The details of production and domestic consumption of sugar in the country during the last five sugar seasons are as under:-

Sugar Season	Production of Sugar	Domestic Demand
(October-September)	(in lakh tonnes)	of Sugar (in lakh tonnes)
2010-11	243.50	208.00
2011-12	263.43	227.25
2012-13	251.83	230.00
2013-14	245.54	243.00
2014-15	284.63	256.00

<sup>(</sup>d) To evacuate surplus sugar stocks from the country, the Government has fixed sugar mill-wise minimum indicative export quotas for the current sugar season 2015-16.

## Implementation of Private Entrepreneurs Guarantee scheme

2341. SHRIMATI SASIKALA PUSHPA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Private Entrepreneurs Guarantee scheme is in force;
- (b) if so, the details thereof including the salient features of the scheme;
- (c) whether construction of godowns is being done under this scheme; and
- (d) if so, the details thereof, including the target set and achieved under this, State-wise, during each of the last three years and this year?

THE MINISTER OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI RAMVILAS PASWAN): (a) and (b) Yes, Sir. New godowns are being constructed under Private Entrepreneurs Guarantee (PEG) Scheme in 20 States. However, out of 152 lakh MT capacity sanctioned, 130 lakh MT has already been completed. The scheme is almost matured for completion/closure.

The salient features of this scheme are as under:-

 This scheme is implemented through private investors as well as Central Warehousing Corporation (CWC)/State Warehousing Corporations (SWCs) Vother State agencies in Public Private Partnership (PPP) mode.